# GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

### LOK SABHA UNSTARRED QUESTION NO. 1894 TO BE ANSWERED ON 7<sup>th</sup> MARCH, 2018

#### PAYMENT OF ARREARS TO MTNL EX-EMPLOYEES

†1894. SHRI HARISHCHANDRA CHAVAN: SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the payment of arrears to the ex-employees of MTNL has not been made despite the sanction of seventh pay commission's recommendation for the DoT prorata pension;
- (b) if so, the reasons therefor;
- (c) the number of employees who have received their due arrears of the above mentioned prorata pension of seventh pay commission till date and the number of employees deprived of the same so far;
- (d) whether the prorata pension amount has been released by way of post offices but the post offices in Delhi have not released a single penny of this prorata amount to several employees till date; and
- (e) the reaction of the Government thereto?

#### **ANSWER**

## THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e) Madam, Department of Telecommunications (DoT) has issued sanction for payment of arrears to the ex-employees of MTNL as per the sanction of seventh pay commission's recommendations for the prorata pension. Out of total of 8771 MTNL prorata pensioners, sanctions have been issued to Post offices and Banks (Central Pension Processing Centres) for payment of prorata pension to 8073 pensioners of MTNL Delhi and 698 pensioners of MTNL Mumbai by Principal Controllers of Communication Accounts Delhi and Maharashtra respectively. 119 prorata MTNL pensioners of Delhi draw their pension from different post offices in Delhi of which payment of pension is confirmed for 82 pensioners and 35 pensioners will be paid by 09-03-2018. 2 pensioners have not been paid arrears by post offices in Delhi due to non-submission of life certificate by the pensioners.

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